

**दिल्ली राज्य हरिजन कल्याण बोर्ड**

4824. श्री बे० शि० पाटिल : क्या योजना तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली राज्य हरिजन कल्याण बोर्ड ने 9 लाख रुपये की अप्रयुक्त राशि वापस लौटा दी है जो केन्द्र ने उसे वर्ष 1964-65 में हरिजनों में बांटने के लिये दी थी; और

(ख) यदि हाँ, तो उक्त राशि लौटाने के क्या कारण थे ?

समाज कल्याण विभाग में उपमंत्री (श्रीमती चन्द्रशेखर) : (क) दिल्ली में हरिजनों तथा अन्य पिछड़े वर्गों के कल्याण के लिये केन्द्र ने 9.00 लाख रुपये की नहीं, बल्कि 4.36 लाख रुपये की राशि की 1964-65 में बजट व्यवस्था की थी, जिस में से 3.11 लाख रुपये की राशि खर्च हो गई थी ।

(ख) 1.25 लाख रुपये की कमी के कारण नीचे दिये गये हैं :—

- (1) 'मिर पर बिप्ला डोने का प्राचरण समाप्त करने' की योजना के लिये जो 1.00 लाख रुपये की व्यवस्था की गई थी, उसका दिल्ली नगर निगम ने उपयोग नहीं किया ।
- (2) अभिग्रहण कार्रवाइयों को प्रगतिम रूप न दिये जाने के कारण 'मकानों के लिये जमीनों' की योजना के लिये की गई 0.20 लाख रुपये की व्यवस्था का उपयोग नहीं किया जा सका ।
- (3) 'लघु तथा कुटीर उद्योगों के लिये उपदान' की योजना के लिये की गई 0.05 लाख रुपये की व्यवस्था का उपयोग नहीं किया

जा सका क्योंकि प्रापात के कारण इस योजना पर प्रभाव नहीं किया गया ।

**Foreign Exchange to Orissa for Power Projects**

4825. **Shri Dhuleshwar Meena:**  
**Shri Ramachandra Ulaka:**

Will the Minister of Irrigation and Power be pleased to state:

(a) the total foreign exchange allotted to the Government of Orissa for training its personnel abroad and inviting foreign consultants for its major power projects during the Third Five Year Plan period; and

(b) the details thereof?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):**

(a) and (b). The requisite information is being collected and will be laid on the Table of the House as early as possible.

**Sales Tax Appellate Tribunal in Delhi**

4826. **Shri Yashpal Singh:** Will the Minister of Finance be pleased to state:

(a) whether there is any proposal under consideration of Government for the establishment of a Sales Tax Appellate Tribunal in Delhi on the pattern of the Income-Tax Appellate Tribunal; and

(b) if so, when it is likely to be established?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) Yes, Sir.

(b) A Bill to give effect to the proposal will be introduced as soon as possible.

**Damodar Valley Corporation**

4827. **Shri Subodh Hanada:**  
**Shri S. C. Samanta:**  
**Shri Bhagwat Jha Azad:**  
**Shri M. L. Dwivedi:**  
**Shri P. C. Borooah:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the land requisitioned for Damodar Valley

Corporation is in excess of their demand for construction of dams and reservoirs;

(b) if so, the total excess land still with the Damodar Valley Corporation; and

(c) to whom it belongs and whether this will be released back to the State Government for distribution to cultivators?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):**

(a) No.

(b) and (c). Do not arise.

### चांदी का मूल्य

4828. श्री डा० ना० तिवारी : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पिछले दो-तीन महीनों में चांदी का मूल्य बढ़ गया है; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

**वित्त मंत्री (श्री शशीन्द्र चौबरी) :**

(क) जनवरी 1966 में चांदी के मूल्य में तेजी से वृद्धि हुई थी। दिसम्बर में चांदी का औसत मूल्य, जो दिसम्बर 1965 के प्रतिम सप्ताह में 319.17 रुपया प्रति किलोग्राम था, 28 जनवरी, 1966 को समाप्त हुए सप्ताह में, बढ़कर 351.00 रुपया किलोग्राम हो गया अर्थात् उसमें 10 प्रतिशत की वृद्धि हो गयी। 2 फरवरी, 1966 को चांदी का मूल्य 405.00 रुपया किलोग्राम तक पहुंच गया, जो अब तक का अधिकतम मूल्य है। लेकिन, ग्राम तौर पर, तबसे चांदी का भाव नीचे ही की ओर रहा है। 26 अप्रैल, 1966

को चांदी का बाजार बन्द होते समय का भाव 361.00 रुपया प्रति किलोग्राम था।

(ख) चांदी के भाव पर मौसमी बातों और मटेबाजी का बहुत जल्दी असर पड़ता है। हाल ही में चांदी के मूल्यों में जो घटबढ़ हुई है वह मुख्यतः व्यापारियों के अनुमानों का परिणाम है।

### Hostels for Scheduled Castes in U.P.

4829. **Shri Vishwa Nath Pandey:** Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) the number of hostels opened for the Scheduled Castes in Uttar Pradesh during 1965-66;

(b) the number of hostels proposed to be opened in 1966-67 in the State; and

(c) the amount sanctioned by Government for the construction of such hostels in the State during the above period?

**The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar):** (a) Nil.

(b) Three hostels for Scheduled Castes girls students.

(c) A provision of Rs. 2.25 lakhs has been made for this scheme during 1966-67.

### Bharat Sewak Samaj

4830. **Shri Vishwa Nath Pandey:** Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) whether any grant was sanctioned by Government to the Bharat Sewak Samaj during 1965-66;

(b) if so, the total amount given so far during the above period; and

(c) the total amount sanctioned for the Bharat Sewak Samaj, Uttar Pradesh Branch during the same period?

**The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):**

(a) to (c). Information is being